

CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Japanese Government have extended a loan to India for the construction of a urea plant;

(b) whether it is a fact that this plant would be using natural gas resources of developed off Bombay; and

(c) if so, the details of this project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). The Government of Japan have extended a loan of 20 billion Yen for the Thal Fertilizer Project. Part of this assistance is to be utilised for the purchase of some equipment for the urea plant. This project would be using the associated/natural gas from the Bombay High/Bassein fields. It has an annual capacity of 6.83 lakh tonnes of Nitrogen.

Silent Valley Project

3774. **SHRI E. K. IMBICHIBAVA:** Will the Minister of ENERGY be pleased to state:

(a) what is the position of Silent Valley Project which was designed for an annual generation of 522 million units of electrical energy and irrigation of 100,000 hectares of land in Palghat and Malappuram districts sanctioned by the Planning Commission in 1973, and left to an expert committee for submitting a report within three months to look into the ecological angle of the project in 1980;

(b) has the expert committee submitted its report; and

(c) if so, what are the findings of the committee?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Implementation of the Silent Valley Project has been held up on account of serious reservations expressed from environmental angle. The matter is

under examination of the Department of Environment. The Joint Centre-State Committee on the Silent Valley Hydro-Power Project set up for this purpose is expected to submit its report by March, 1982. The question of implementation of Silent Valley Hydro-electric Project would be reviewed after the recommendations of this Committee are received.

प्रोग्राम एग्जीक्यूटिवों की सहायक निदेशकों के पदों पर पदोन्नति

3775. **श्री दिगम्बर सिंह :** क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रोग्राम एग्जीक्यूटिव के पदों पर कार्यरत बड़ी संख्या में अधिकारियों को हाल में सहायक निदेशक के पदों पर पदोन्नत किया गया है ;

(ख) क्या यह भी सच है कि 1977 में भी बहुत से प्रोग्राम एग्जीक्यूटिवों को पदोन्नत किया गया था तथा बहुतों को सीधे सहायक केन्द्र निदेशक के रूप में पदोन्नत किया गया था ;

(ग) क्या यह भी सच है कि उस समय दिल्ली में कार्यरत प्रोग्राम एग्जीक्यूटिवों को सहायक केन्द्र निदेशक के पद पर पदोन्नत करके दिल्ली से बाहर नियुक्त किया गया था क्योंकि उस समय पदोन्नति पर दिल्ली से बाहर कर्मचारियों को नियुक्त किया जाता था ; और

(घ) क्या यह भी सच है कि इस बार सहायक केन्द्र निदेशक के पद पर पदोन्नत किये गये प्रोग्राम एग्जीक्यूटिवों को दिल्ली में ही नियुक्त किया गया है यद्यपि वे दिल्ली में 6 वर्षों से अधिक समय से कार्य कर रहे हैं और यदि हां, तो नियमों को बदलने के क्या कारण हैं ?